

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/11/2020

T.A./260/9/2015

M DEHURY  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:38

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T.K. Patnaik, Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. It is seen that no body was also present on behalf of the applicant on 27.10.2020. Hence, the TA is dismissed for default.</p> <p>Copy of this order be sent to the applicant by post and also copy to Ld. Counsels for both sides.</p> <p style="text-align: center;">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>